

"That leave be granted to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India."

The motion was adopted

[*Translation*]

SHRI CHHAVIRAM ARGAL: I introduce the Bill.

15.42 hrs.

MARGINAL FARMERS AND AGRICULTURAL WORKERS' FAMILY SECURITY BILL*

[*Translation*]

KUMARI UMA BHARATI. Sir, I beg to move for leave to introduce a Bill to provide for Security to the families of Marginal farmers and agricultural workers

[*English*]

MR. DEPUTY SPEAKER The question is:

"That leave be granted to introduce a Bill to provide for security to the families of marginal farmers and agricultural workers "

The motion was adopted

[*Translation*]

KUMARI UMA BHARATI I introduce the Bill.

[*Translation*]

15.42 1/2 hrs.

WORKING WOMEN WELFARE BILL*

KUMARI UMA BHARATI: Sir, I beg to move for leave to introduce a Bill to provide for the welfare of women employed in various industries and establishment.

[*English*]

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of women employed in various industries and establishment.

The motion was adopted

[*Translation*]

KUMARI UMA BHARATI: I introduce the Bill.

15.43 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of new article for article 263)

[*Translation*]

SHRI PRAKASH KOKO BRAHMBHATT: Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[*English*]

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

[*Translation*]

SHRI PRAKASH KOKO
BRAHMBHATT: I introduce the Bill.

15.43 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

Insertion of new Part XVIA

[*English*]

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI C.P. MUDALA GIRIYAPPA: I introduce the Bill.

15.44 hrs.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

(Amendment of Section 34)

[*English*]

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): Sir, I beg to move for leave to introduce a Bill further to amend the

Code of Civil Procedure, 1908.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

15.44 1/2 hrs.

[*Translation*]

PROVISION OF EMPLOYMENT BILL*

SHRI PRAKASH KOKO
BRAHMBHATT: Mr. Deputy Speaker, Sir, I beg to move for leave to introduce a Bill to provide employment to one member of every family.

[*English*]

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide employment to one member of every family."

The motion was adopted

[*Translation*]

SHRI PRAKASH KOKO
BRAHMBHATT: I introduce the Bill.

15.45 hrs.

CITIZENS (PROVISION OF COMPULSORY HOUSING) BILL*

[*Translation*]

SHRI PRAKASH KOKO
BRAHMBHATT (Baroda): Mr. Deputy